

are forwarded to the concerned administrative Ministries/Departments for appropriate action. It is for the concerned administrative Ministries/Departments to take necessary action.

**Ban on setting of IMFL bottling plants**

4400. SHRI DILIP SINGH JUDEV: Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that Government have issued guidelines imposing a ban on the setting up of IMFL bottling plants in tribal areas of Union Territories;

(b) whether it is also a fact that Government approved industrial areas are not covered under the said guidelines even in the tribal areas; and

(c) if not, what steps are being taken to lift the ban on setting up of IMFL bottling plants in industrial areas of U.T. of Daman and Diu and Dadra and Nagar Haveli?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir. (b) and (c) Do not arise.

**Scheme to identify organisations/persons involved in development of children for begging**

4401. SHRI SANATAN BISI: Will the Minister of WELFARE be pleased to state:

(a) whether Government have launched a nation-wide scheme to identify the organisations/persons who are engaged in the development of children for begging;

(b) if so, what are the details thereof stating the number of persons arrested for development of children for begging during 1993 and 1994;

(c) whether any review of the anti-begging laws has been made to assess its effectiveness and implementation;

(d) if so, what are the details thereof; and

(e) what steps are contemplated by Government to strengthen and to give more teeth to the relevant laws to check child begging in the country?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) and (e) Does not arise.

**State-wise population of Scheduled Castes**

4402. SHRI SANATAN BISI: Will the Minister of WELFARE be pleased to state:

(a) what is the State-wise population of persons belonging to Scheduled Castes who are living below the poverty line;

(b) what is the Central allocation of funds made annually for the implementation of the special component scheme for these persons;

(c) what is the actual utilisation of the Central allocation by the State Governments (State-wise) stating the reasons for non utilisation of allocation of funds in full; and

(d) to what extent the objectives of the special component scheme have been achieved so far?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Percentages of SC/ST persons living below poverty line is at Statement I and II (*see* below).

(b) and (c) A Statement showing details of Special Central Assistance to States/UTs to supplement their Special Component Plans for Scheduled Caste, and the amount utilised by the States as reported by them, during the last four years is at *Annexure-[see Appendix 171, Annexure no 77]*. Procedural delays in the State Governments, are the main reasons reported for non utilisation of funds in full.

(d) Achievements under Special Component Plan can be expressed in financial and physical terms. In financial terms it covers the outlays and expenditure under Special Component Plan and in physical terms it represents the number of SC families economically assisted in crossing poverty line.

Special Component Plan was started during

VI Five Year Plan with an outlay of Rs. 3614.66 crores. The outlay under Special Component Plan was increased by 105.59% during VII Plan. Again during VIII Plan it has been increased by further 161.22% and it has touched the mark of 19412.25 crores. The expenditure under Special Component Plan was only 81.86% of the S.C.P. allocation during VI Plan which has reached upto the mark of 83% of the S.C.P. outlay during VII Plan. At the beginning of the Sixth Five Year Plan, about 192 lakh SC families were estimated to be below poverty line in the country. During the Sixth Plan, a policy decision was taken to extend assistance at 50 percent of such Scheduled Caste families which were below

poverty line so as to enable them to cross the poverty line. As against physical target of covering 96 lakh families by the concerned Central and State agencies, the achievement was 103 lakh families. The balance of families who continued to be below poverty line alongwith those families who were not covered during

Sixth Plan period were targetted to be covered during Seventh Plan period. During Seventh Plan, against target of 104.27 lakh to be assisted, the achievement had been 119.95 lakh families. During last four Annual Plans i.e. from 1990-91 to 1993-94 another 87.5 lakh SC famines were assisted.

#### Statement I

*Percentage of persons below the Poverty Line-1977-78 (Scheduled Caste & Scheduled Tribe)*

S No.	State	SC		ST	
		Rural	Urban	Rural	Urban
1	ANDHRA PRADESH	59.34	48.55	72.16	57.36
2	ASSAM	57.12	49.66	43.37	17.23
3	BIHAR	77.75	63.88	68.20	51.40
4	GUJARAT	51.00	48.44	81.56	50.18
5	HARYANA	36.65	59.60	0.00	0.00
6	HIMACHALPRADESH	41.67	40.18	29.02	47.09
7	JAMMU & KASHMIR	50.48	63.18	0.00	0.00
8	KARNATAKA	75.25	57.37	64.45	54.08
9	KERALA	63.93	68.91	68.84	0.00
1	MADHYA PRADESH	71.77 *	61.45	80.89	62.54
1	MAHARASHTRA	74.84	45.93	73.31	57.85
1	ORISSA	80.05	71.63	86.38	70.90
1	PUNJAB	23.64	37.24	15.79	10.32
1	RAJASTHAN	41.41	44.98	55.20	32.31
1	TAMIL NADU	75.29	68.17	66.05	78.04
1	UTTAR PRADESH	64.83	59.25	55.89	37.69
1	WEST BENGAL	70.75	54.50	75.42	56.64
1	ALL INDIA	64.64	54.27	72.43	52.59

#### Statement II

*Percentage of persons below the Poverty Line-1983-84(Scheduled Caste & Scheduled Tribe)*

S.N	State	SC		ST	
		Rural	Urban	Rural	Urban
1.	ANDHRA PRADESH	51.00	43.30	48.30	57.36
2.	ASSAM	21.90	42.80	25.50	20.20
3.	BIHAR	71.70	52.20	64.90	39.80
4.	GUJARAT	39.90	19.30	52.10	56.60
5.	HARYANA	27.90	40.10	0.00	39.30
6.	HIMACHALPRADESH	23.50	11.70	7.50	11.50
7.	JAMMU & KASHMIR	32.90	27.50	0.00	0.00
8.	KARNATAKA	54.10	36.60	59.90	45.20
9.	KERALA	43.90	42.20	36.10	51.70
10.	MADHYA PRADESH	59.30	45.80	67.10	34.00
11.	MAHARASHTRA	55.90	44.80	67.10	34.00
12.	ORISSA	54.90	40.30	68.90	52.80
13.	PUNJAB	21.80	33.00	15.40	47.10
14.	RAJASTHAN	44.90	33.70	63.70	48.10
15.	TAMIL NADU	59.40	54.50	80.90	51.10
16.	UTTAR PRADESH	57.30	46.30	45.80	24.30
17.	WEST BENGAL	52.00	41.30	58.60	33.10
18.	ALL INDIA	53.10	40.40	58.40	39.90